

BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.610/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company		Kayencee Cereals Pvt.LtdVs- Alipurduar Enterprises Limited.		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Mousanyit Sorker MOUSAMJIT SARKER

operational creditor

18 . 61 1/18 .

## ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.) Member (J)

Sd